NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: TCP/117/2016

NAME OF THE PETITIONER(S): M/s Comfort Intech Limited & 3 others

NAME OF THE RESPONDENT(S): M/s Ravi Kumar Distilleries Limited & 12 others

UNDER SECTION: 397/398, 235(2) and 237(b)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A.M. Soidharana

Canad for partinon

Ans mus

2. Sandeep Kurrou.

Por Cibi Vish.

ORDER

Counsels for both the parties are present. The Petitioner has submitted the arguments before the Division Bench. However, due to change of the Roster, both the Counsels do agree to submit the final arguments before the Single Bench. The Petitioner is directed to make final submissions afresh on next date of hearing. Put up on 11.01.2018 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk